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SHRI RAM AWADHESH SINGH : No. no. Special Mentions first (Interrup tions)

Statement

उपसभाध्यक्ष (श्रीमती सुबमा स्वराज) मुझे सचिवालय ने जानकारी दी है कि मुबह भोजनावकाण में एहले यह तय हुआ था, राम अवक्षेज जी, आगन जो स्पेशल मेंशव के बारे में कहा है. तो यह तथ हुआ था कि लिस्टिड जिजनेस पहले लिया जाएगा, स्पेशल मेंजन वाद में झौर लिस्टिड विजनेस में स्टेटमेंट आफ मिनिस्टर लिस्टिड है इसलिए वह पहले लिया जाएगा और उसके बाद में स्पेशल मेंशन होगा।

श्वी राम अवधेश सिंह : यह होगा या नहीं होगा ?

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज) : होगा। मैं बैठने के लिए तैक्षार हुं, अप बैठना चाहें तो ।

श्री राम अबधेश सिंह : स्पेशन मेंशन रोज केरी स्रोवर हो रहा है ।

SHRI MENTAY PADMANABHAM : Madam, may 1 make a submission ? It appears there is yet another accident today.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-HKARJUN): I am talking about that also.

SHRI MENTAY PADMANABHAM: Does the Minister's statement include this accident also ?

उपसभाध्यक्ष (श्रीमती सुषमा स्वराज) :

एक मिनट, मैं सूचना दे दूं। यह एक पत्र आय। है मंत्री जी की तरफ से जिसमें कहा गया है कि हे दोनों दुर्घटनाओं के बारे में एक उबाइंट स्टेटमेंट, एक संयुक्त बयान देने वाले हैं। तो रेल मंक्षी जी अपना वक्तव्य दें।

STATEMENT BY MINISTER

Derailment of 7022 Dakshin Express and 2624 Nav Jeevan Express on South Central Railway

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MAL-LIKARJUN): It will be recalled that in deference to the wishes of some of the Members. Shri Jaffer Sharifji had proposed to apprise the House yesterday about the derailment of 7022 Dakshin Express on the Balharshah-Kazipet Section of South Central Railway on 6-5-1992, but due to other unavoidable Parliamentary business, he had been permitted by the Chair to make the statement today. It is now with a deep sense of grief that I inform the House of another unfortunate accident involving 2642 Navjeevan Express which occurred on the same Balharshah-Kazipet Section early today.

As regards 7022 Dakshin Express derailment, at about 3.40 hours on 6-5-1992 while 7022 Nizamuddin-Hyderabad Dakshin Express with a load of 19 coaches was on run between Uppal and Hasan-pitti Road sections on the Balharshah-Kazipet Broad Gauge Double Line Section on the Secunderabad Division of South Central Railway, 15 coaches marshalled 4th to 15th from train engine derailed at km. 348/20. Mocking the Docon Main line only. As a consequence, 11 passengers sustained minor injuries. The injured passengers were rendered medical aid at the site and then proceeded on their onward journey. Although the cause of this accident will be established only after the detailed inquiry. I must mention the fact that according to officials who attended the accident site, there was evidence that pointed to the possibility of the derailment having occurred due to sabotage The State Police officials have also not ruled out this possibility. However, a broken rail piece which was found displaced at the accident site, has been sent for chemical examination to the Forensic Laboratory in Secunderabad. The forensic report is awaited.

[Shri Mallikarjim]

The suspicion that the derailment of 7022 Dakshin Express is the handiwork of saboteurs, has been strengthened by the much more unfortunate accident involving 2642 Navjeevan Express today which occurred very near the location of the earlier derailment. At about 00.05 hours while 2642 Madras-Ahmedabad Navjeevan Express, with a load of 18 coaches was on run between Hasanpatti Road and Uppal stations on the Kazipet-Balhanshah Section, the first 10 coaches next to the train engine derailed of which two capsized, blocking both up and down main lines. As a results, 4 passengers lost their lives and 26 others were injured of whom 6 sustained grievous injuries.

Immediately, on receipt of information about the accident, the medical relief van from Kazipet with doctors and divisional officers were rushed to the site. The General Manager, South Central Railway alongwith the Heads of Departments and the Commissioner of Railway Safety, South Central Circle also went to site to supervise rescue and relief operations. Local top civil and police officials also attended the accident site.

The Member Traffic and Member Mecha nical, Railway Board have also rushed to the site.

The injured are being treated in the Mahatrna Gandhi Memorial Hospital at Warangal.

Ex-gratia payment to the next of kin of the dead and to the injured is being arranged. This will be in addition to the compensation. payable under the Railway Accidents Compensation Rules, 1990. The amount of compensation payable in case of death and injuries which deprive a person of all capacity to do any work is Rs. 2 lakhs. For other injuries, the amount varies from Rs. 16,0:00 to Rs. 1.80,060.

There is very clear evidence at the accident site that this tragic accident has occurred due to blowing up of the track under the moving train through use of an explosive device. I have issued instructions to step up the track patrolling on this section.

Shri Jaffer Shariefji, all Railway workers and I extend our heartfelt condolences to the relatives of the persons who lost their lives in this tragic accident and sincere sympathies to the injuried.

I trust the House will join me in extending heartfelt condolences to the bereaved families.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAT) : Now clarifications-.

SHRI MOTURU HANUMANTHA RAO (Andhra Pradesh): Madam Vice-Chairman, it is shocking to hear every few days that a railway accident has taken place on the South Central Railway particularly. I am sorry that our hon. Minister, Mr. Malli-karjun, who comes from Andhra Pradesh, has to face this music. This is not an isolated incident. I cannot be quite sure, but these two might be due to some sabotage. Put a series of accidents have taken place in the last six months, and almost 20 or 21 accidents have taken place since this Ministry has assumed office.

So, why are these things happening ? The South Central Railway was found to be one of the best run zones in the country. In this area such accidents have taken place repeatedly and so many deaths have taken place. Perhaps all put together the number is 50 or more than that. Why these things are happening on the South Central Railway in such a short time ? This is my question. The Hon. Minister, instead of giving an isolated explanation for these latest accidents has to review the whole thing. The Railway Ministry has to take every railway accident as a serious warning to them. They have not been so alert up till now. I myself, while speaking on the Railway Budget, brought to the notice of the Railway Ministry as well as this House that accidents had taken place in December and January. Like that they have been taking place repeatedly. So many Expresses. have derailed. Coromandel Express had derailed. Kerala Express had derailed, Tirupati Express had derailed and Sim-hadri Express was about to derail, The latest is the case of the Navjeevan Express and the Dakshin Express. So, people are

afraid of getting into the trains. If repeatedly such accidents occur, how can they be sure of their own journey and their own lives ? So, it is a very serious thing. It is not due to sabotage alone. The rails have been broken. I brought it to the notice of the Railway Ministry last time itself, when I was speaking on the Railway Budget. The rails were found to be broken. There is something wrong with the forgoing of the rails themselves. They are either-- worn out or there is something mechanically wrong there. Simhadri Express was to face such a calamity, but for the alertness and courapc of a youth who seeing the rails apart rushed and brought his own red shirt and sat there on the rails and warned the driver of the danger. So, miraculously some hundreds of lives were saved. Rivetment of the rails had yielded smashed. It was not due to sabotage at all. One running train Narsapur Express dashed against a wagon coach. It was not sabotage. So, not

only the Railway Mins-try but the entire Government should take it seriously and see how things are happening. I demand that a judicial inquiry be appointed not on this alone, but on all the accidents that have taken place in the lasi six months. I hope that the Minister would come forward and explain how many accidents and casualties, partcularly on the South-Central Railway have laken place since he assumed office. This is a thing to be clarified by the Mnister. I hope the House would demand a judicial inquiry nto all these accidents and the Government has to oblige.

SHRI JOHN F. FERNANDES (Goa): Such statements are common in this House and there are no attempts by the Government to take precautionary measures to prevent such accidents. Off and on statements made in the form of obituary references giving condolences to the victims and inquiry commissions are appointed. The hon. Minster comes with a statement when accidents occur, but when the inquiry committee reports are given, this Parliamentary forum, the Lok Sabha and the Rajya Sabha, are kept in the dark. I think the Government should be directed by the Chair that whenever there are inquiries,

findings of those inquiries should be placed before the House so that the Members can know and pinpoint the difficulties in the system. Madam, here the blame seems to have been pushed on to the People's War Group because that terrorist group is active in that area. But we forget to find whether the railway lines are maintained properly. May I know from the hon. Minister as to when these railway tracks were replaced I was talking to some of my colleagues From Andhra Pradesh here and they informed me that those railway tracks were laid by the British and there was no attempt to replace them and to repair them when they are Worn out. The very fact that there are repeated accidents taking place on this sector goes to prove that all is not well in that area and also as far as the maintenance of track is concerned.

The Minister in his statement has not stated categorically that an enquiry has been ordered; instead the Minister has merely mentioned that a detailed enquiry is going on. I would request the hon. Minister not to order a judicial enquiry because when a judicial enquiry is constituted, the report is delayed for months and years. Therefore, there should be an autonomous enquiry committee or a statutory committee outside he Railway Ministry. If an enquiry committee is constituted within the Railway Ministry, then, you will not get ntaural justice. There will be an element of bias becouse it is their own department. Even if there is a fault on the part of any employees, naturally. there will be an attempt to protect them. May I know from the Minister whether he proposes to order an enquiry consisting of a statutory body instead of a judicial enquiry committee ? As you know, Madam, a judicial enquiry is a timeconsuming affair. The hon. Minister should devise a system whereby a body can be constituted under a statute and a report is submitted within one month or within a fortnight.

Madam, though the Indian Railways is the second largest in the world, its equipment has become obsolete. The world is advancing in this field. We are marching into the 21st century. In the Western countries there are electronic devices where

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[Shri John F. Fernandes]

the driver of a train is warned about an. impending accident. May I know from the hon. Minister whether any attempts have been made to import these devices and to install them in our railways so that the drivers are warned and precious lives are saved ? That is all I would like to say.

SHRI KAPIL VERMA (Uttar Pradesh): Madam Vice-Chairman, it is rather very strange and tragic that the two accidents should have -taken place within such a short span of time. The statement mentions one accident took place at 3.40 hours on 6-5-1992 and the other at 00.05 hours today. When the first accident took place and the derailment took' place, what did the Railway authorities do after that accident? What precautionary measures did they take after that accident? It is very strange that within such a short time another accident took place. The Minister must order an enquiry into the accidents and whosoever is responsible for if must be strongly dealt with it. What precautions have they taken after that accident ? May I know from the Minister whether the patrolling party was strengthened and whether any guards were posted there ? What was happening there

Secondly, the Minister mentions in his statement about some explosive devices and all that. Probably he is hinting at Naxalites. This Naxalite group has not surfaced overnight. They must have been there for months and years. Everybody knows that, that area is infested with certain terrorist groups. May I know from the Minister what precautionary measures the Railway authorities have taken in advance before these two accidentsoccurred ? We wake up only after . accidents. What precautions were they taking to guard the line ? Obviously the railway lines, the telephone lines and things of that kind are supposed to be the primary targets of any terrorist gorup attack. When they are killing so many people, then, this has become a very soft target. May I know from the Minister what kind of advance action has been taken by the Railways to guard those lines? It is indeed srange that the second accident took place on the'same line. So there must be be something terribly- wrong. It these accidents occurred due to a sabotage, then,

this is a gross negligence 6n the part of the Railways for which they must be punished.

I also want to know how much time the Railway authorities took to reach medical help to injured people. Were they rushed to the hospitals ? What happened really In the same area, many accidents took place earlier also. And inquiries would have been held in the earlier years also. So, in the particular circumstances of : the case, I van! to know firstly what has been done on the basis of those inquiry reports. What actions were taken ?

Secondly, on the inquiry aspect of it, I think that a high-level inquiry is called for; not a judicial commission of inquiry because it will take a very long time. One way of postponing something is to institute a judicial inquiry. I want a time-bound inquiry by very impartial people. The result should come quickly and it should apply all over India because all kinds of accidents are taking place. I do not khow whether they will esculate or get reduced. In any case, we must be prepared for it. I also very strongly demand a high-level inquiry. In what form it should be, the Minister must be able to tell us.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Madam, this is really R very unfortunate event. The first accident took place in the early hours of the 6th morning and we came to know of it that evening. And until we raised it in the House the next morning, the Railway Minister did not choose to inform the Members of this House of this terrible accident. Madam, I am told that the practice, rather the convention, of this House is that whenever there is an accident when the Session is on, it is the customary duty of the Railway Minister to come and make a statement about the accident. But, in this particular case, the Railway Minister did not choose to do so. He did not even mention this until we raised this issue in this House. This shows the callousness of the Railway Ministry towards accidents, particularly accidents that are taking place in the South Central Railway. It might be that they are so accustomed to the rate

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of accidents because accidents are happening in such quick succession. Because of their frequenry, even the Railway Ministry has become callous. It has become almost a habit with them. Madam, the Railway Minister should have made this statement yesterday. But because of some other work, he could not make it. I warned him, "If your statement is postponed for tomorrow, 1 think you will be getting one more accident".

SHRI MALLIKARJUN : That means you are in the knowledge of it.

SHRI MENTAY PADMANABHAM' 1 am not in the knowledge of it. That is the experience ever since this Government came into existence, ever since Mr. Jaffer Sharief became the Railway Mnister.

Madam, it is most unfortunate, as said by my other colleagues also, that there-were a number of accidents during the last six months. This, to my knowledge, is the 16th accident in the South Central Railway. I wanted to procure this data from the Library. But even the Library people could not give the number of accidents that had taken place during this period. But I want to know from the hon. Minister whether he had ordered any inquiry into the earlier accidents .He is saying that this accident as well as the previous accidents, is due to sabotage. May be he is right : may be he is wrong. But, as far as the statement goes, he is not quite sure that this accident, the accident on the 6th, is due to any sabotage. There is a suspicion. That is what he says. And his suspicion is reinforced by the local police. We know the type of advice the local police give in these matters. They will simply try to hush it up and try to protect some people who are actually responsible for accidents of this kind. Things of this kind are happening in the Railway Ministry. All of us know that. So, I would like to know from the Minister whether he had instituted any inquiry nto the previous accidents. What are the findings of that enquiry ? What follow-up action had been taken by the Railway Ministry to prevent further accidents ? It was my fond hope if they had taken prompt and timely action to prevent

further accidents, there would not have been so many accidents in the South Central Railway. Iff one very ghastly accident of Tirumala Express about which my senior colleague, Mr. Hanumantha Rao, mentioned, the number of people killed was more than 45 but it was shown less. The unpression among the people is that the Railway officials deliberately suppress the number of killings. Even with regard to this particular accident, my information is that the number of people killed in morethan 20 whereas the Minister says, it is only four. In the initial text, he says, it is three. Then he croceted himself and said, it is four. I would like to know whether he has any channel with the local railway people to gt the information immediately. I know his limitations. He is also not in a position to get nifonnaton from the local railway people.

There is another aspect. The accident took place on 6th at 3 o'clock in the norning. The relief reached from Secunder-and to the place of accident at 7 PM. It takes hardly three or four hours for a special train to reach the place of accident. Why have the Railway people taken so much tune to rush relief to the victims ? With regard to the second accident, the Railway Minister said that the relief had, a' ready been provided. 1 am doubtful about it. A colleague of mine, who is a Lok Sabha Member, who comes from the syrne area, was telling, me that the relief: was not there and the people who had been injured, were undergoing terrible sufferings.-

Another thing is, a number of accidents take place. I would like to know whether any of these accidents are referred to the Statutory Committee for being investigated into. Did the Railway Ministry refer any of these accidents to the Statutory Investigating Committee? If so, have they gone into it and have they identified the causes for the accidents ? What preventive action had been taken by the Railway Ministry to ward off any more accidents ? I would like to know whether the Investigatng Committee had suo motu taken any decision to enquire into any of theseprevious accidents. [Shri Mentay Padmanabham] There is one more poit The Railway Ministry had been headed bu very great man is Pubic life for exumple Lal Bahadur Sjastri name comes to mu mind wheneve I herar about an accident He resignd owing morla respossibility for arailway acident After so many acidents in one zoe I leave it to the Ministry and to their of morality to decide it I do not know wherher thery will contineue in office or they wil own morla responsib8ility rsi gand get out

श्रीमतो सत्या बहिन (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष महोदया, यह बड़े दुख श्रौर चिंता की बात है कि दो दिनों के अंतराल में ही ये दो रेल दुर्घटनायें हुई है। (व्यवधान)... एक तो 6 तारीख को उुई है और दूसरी 8 तारीख को हुई है।

यह बहुत दुख श्रोर चिंता की बात है । इस तरह की दुर्घटायें जब होती है तो रेल यात्री बड़े चिंतित हो जाते हैं । नागरिकों को सोजना पड़ता है कि किस तरह से रेल याता करनी है श्रौर रेलों से जाना है या नहीं है । सदर्भ एक्प्रैस जो दुर्घनाप्रस्त हुई उसमें 15 सवारी डिब्बे पटरी से उत्तर गये श्रौर 11 श्रादमियों को मामूर्ला चोटें झाई । उन चोटों का उपचार करने के बाद उनको वहां से छुटटी दे दी गई तथा उन्होंने प्रपनी याता शुरु की । मैं यह जाचना चाहती हूं कि दोबारा वही पटरी चालू हो गई या नहीं ? उन यात्रियों को किस तरह से भेजा गया ? क्या सड़क के द्वारा भेजा गया या रेल के द्वारा भेजने की व्यवस्था की गई ?

दूसरी दुर्घटना हुई जिसमें तीन आदमी मरे और 27 घायल हुए । मैं माननीय मंत्री जी से पूछना चाहती हूं कि उन मृतकों तथा जो गम्भीर-रूप से घायल हुए उनकी पहचान कर ली गई है, उनके परिवारजनों को सूचना पहुंच गई है या नहीं ? इस बक्तव्य में कुछ स्पष्ट नहीं बताया गया है । एक और बात मैं माननीय मंत्री जी से कहना चाहंगी । मैंने ग्राज एक दैनिक समाचार

पत में देखा था। एक छोटी सी न्यज निकली थी जिसमें यह लिखा था कि मुज्जफरपुर नगर के पास रेलवे कांसिंग फाटक खुला हमा था, खतीली से एक बारात ले जा रही बस उस रेल फाटक से टकरा गई । यह सन्देह कि इसमें मुनकों की संख्या एक दर्जन से ज्यादा हो सकती है। मैं यह चाहती हुं कि मंत्रीजी जानकारी प्रधन कर से इसका पुरा विवरण दे। मैं खेड भी जानना चाहंगी कि क्या उनको इसके कारे मैं कोई अधिकृत सूचना प्राप्त हुई है या नहीं क्या इस प्रकार की कोई दुर्घटना हुई है? यदि हुई है तो रेलवे फाटकों पर होने वाली ऐसी दुर्गटनाम्रों को ग्रासानी से रोका जा सकता है, इस विषय में क्या कार्यवाही की जा रही है? एक एक बास मैं यह जानना चाहती हूं कि रेल दुर्घटनायें जब दोनों हुई है, जिनके बारे में वक्तव्य में उल्लेख किया गया है, इनकी जांच ग्राप उच्च स्तर के भ्रघिकारियों द्वारा करवायेंगे, इसकी रिपोर्ट कब तक आ जाएगी, दोनों ही दुर्घटनाओं में जैसे कि संकेत भी किया गया है तोड़-फोड़ की विस्फोटक सामग्री का इस्तेमाल कर के रेल की पटरियों को उखाड़ा गया है, मैं यह जानना चाहती हूं कि इसके बारे में जांच बैठा दी गई है या नहीं तथा यह जांच कब तक पूरी हो जाएगी ? यही मेरे स्पष्टीकरण हैं जो पूछना चाहती हूं ।

डा० रत्माकर पाण्डेय (उत्तर प्रदेश) : माननीय उपसभाध्यक्ष महोदय, काजीपेट ग्रौर बःहारशाह के बीच में जो निजामुद्दीन-हैदरा-बाद दक्षिण एक्सप्रेस दुर्घनाग्रस्त हुई है उसमें 11 घायल भी हुए, मरहम पट्टी कर के विदा कर दिया। फिर तुरंत कुछ ही घंटों के बाद नत्रजीवन एक्सप्रेस का दुर्घनाग्रस्त होना, उसमें चार यात्रियों का काल के गाल में चले जाना ग्रोर 26 यात्रियों का घायल होना, गम्भीर चिन्ता की बात है। चिंता की वात हो यंत्र है तो दुर्घटना होगी ही, चिंता की वात इसलिए है कि ग्रभी पिछले सप्ताह में वाराणासी में था। 30 ग्रप्रैल या पहली मई को वहां के श्रखवारों में एक हेडिंग

था कि रेल कर्मचारियों की बृद्धिमत्ता और तत्परता से एक ट्रेन उलटते उलटते बची । उसका कारण यह या कि विस्फोटक सामग्री पटरियों पर रखी गई थी मुगलसराय झौर मिर्जापुर स्टेशन के बीच में । इसकी सूचना पता नहीं मंत्री महोदय के पास माई है या नहीं। यह क्षेत्र जो है काजीपेट हनमकोंडा, वारांगल, यह सब प्रधानमंत्री जी का क्षेत्र है। वे बारांगल के पिछली बार चुनाब भी लड़े थे। उनकी जन्म भूमि भी वहीं ग्रास-पास है। उसको मुझे देखने का मौका भी मिला है। अभी दिल्ली में एक्सीडेंट हुए, होटलों में बम विस्फोट हए हों या बसों में हुए हों या कहीं कालोनीज में हुए हों, उसमें एक विशोध प्रकार के स्विच पकड़ेगये। कुछ रशियन मेड थे कुछ खालि-स्तानियों द्वारा प्रयोग में लाये गये स्विच थे थह एक तरह का चैलेज था कि पटरी पर गाड़ियां गिर जाएं तो सिद्ध कर दिया जाए कि प्रधान मंत्री के श्रेज में इतनी बड़ी दुर्थंटमा हुई । दादा दुर्घटनाओं का होना एक पूरी साजिश है । इसमें सनकता विभाग आपका जो कुछ कर रहा है वह तो मच्छा ही कर रहा होगो। लेकिन यह जो नयी प्रवृति दुर्घटनाम्रों में चली है बम एक्सप्लोजन्स की इसके लिए क्या कोई विशेष दस्ता आप वनाने जा रहे हैं ? नहीं बनाया है तो ध्यों नहीं बनाया है ? एक दुर्घटना ग्रगर बम विस्फाट से किसी ट्रेन की ही गयी ता फिर जैसे क्रातंकवादी हर जगह मिल रहे हैं, खाड़कू दिल्ली में श्राकर मार कर रहे हैं फिर हर जगह यह चीज शुरू हो जाएगी इसको आप रोक नहीं पायेंगे (तंगव को घंटी) इसलिए इसमें विषोध ध्यान देने की ज़रूरत है और जो विदेशी ताकरों प्रविष्ट कर रही है भ्रपने देश में तथा तोड़फोड़ बम एक्स प्लो-जन्स ग्रीर प्रक्षेपास्त्रों की लौचिंग ये सब कर रही है दसको रोकने की जरूरत है। भारत सरकार की जो सबसे बढ़ी इंडस्ट्रीज है, जो उत्पादन के स्थान हैं उन पर भी ध्यान देने की जरूरत है। कहीं वहाँ परवम ब्लास्टिंगई न शुरु हो जाए ग्रौर आपके यंत्र तथा कारखाने न उड़ा दिये जाएं। इसलिए में ग्रापसे जानना चाहता हूं कि ग्रापने क्या कोई

स्पेशल फोर्स इस काम के लिए बनाई है ? इसमें रेलवे विजिलेंस से नहों बल्कि सेंट्रल विजिलेंस के कोम्रापरेशन से गम्मीरता से बम एक्सप्लोजन्स की घटनाम्रों के लिए जो मातंकवादियों द्वारा रेलवे विभाग में या रेलवे की पटरियों पर पूरी कोलिश को गयी क्या उनकी रिपोर्ट प्रापके पास है कि कहां कहां इ स तरह हुमा जिसमें बाहरी ताकजों का भी हाय है और क्या इसकी जानकारी सदन को वेंगे और उसके निराकरण के लिए धापने नया उपाय किये हैं, यह मैं आपसे जानना चाहता हूं।

श्री राम प्रबधेश सिंह (बिहार) : उपसभा-ध्यक्ष महोदया, यह बयान घाम तौर से जैसे और स्यान दिमें जाते हैं, दुर्घटना हो गयी पुलिस पहुंब ग्रेयी, रिलीफ श्रापरेशन गाड़ी पहुंच गयी, इतना हर्जाना दे दिया गया, इस तरह का है, उससे अलग यह बयान नहीं है जबकि इस वयान से हमारी श्रपेक्षा थी की यह कुछ भिन्न तरह का बयान होगा क्योंकि एक ही ट्रेक पर 45 घंटे के श्रदर दो बड़ी दुर्घटनाए हो गयी है। यह भी कि संदेह नहीं है, अपने मंतिम पराधाफ में इस वयान में मंत्री महोदय जी ने कहा है कि -

"There is very clear evidence at the accident site that this tragic accident has occurred due to blowing up of the track tinder the moving tram through use of an explosive device."

ता यह बात साफ सरकार भानती है कि उसको विश्वास है। उसके बाद भी बयान वही स्टीरियों टाइप ? जब एक ही ट्रेक पर एक ही इलाके में भयानक दो घटनाएं 45 घंटे के घंदर घटती हैं तो इसका कुछ मतलब है और उसके लिए उसी तरह से सावधानी से, संतर्कता से प्रागे देखू दृष्टि रखकर बयान दिया जाना चाहिए था। यह बगल सांकू दृष्टि या पीछे देखू दृष्टि से बयान तैयार किया गया है जैसी कि सरकार की आदत है। मैं यह जानना चाहता हूं कि क्या सरकार ने इस बारे में कोशिक की है जानने की कि इन दुर्घटनाधों के इशाले में क्या कोई स्थानीय मांव

[श्री राम अबधेश सिंह]

Statement

को लेकर कोई एजीटेशन तो नहीं चल रहा था जिससे लोग ग्रपना गुस्सा सार्वजनिक सम्पत्ति पर दिखाना चाहते थे या क्या यह भी संभव है कि आतंकवादियों का हाथ हो ।

इस इलाके में यह बतायें कि आतंकवादी भी सकिय हैं या क्या यह भी संभव है कि कर्भा-कभी एक अफसर को नीचा दिखाने के लिए दूसरा अफसर भी उसके इलाके में कुछ तोड़-फोड़ की कार्यवाही करता है, ताकि वह डिमारे-लाईज हो । यह होता है । ऐसे काम बहुत से सेबोटाज के होते हैं । केवल एक्सीडेंट ही नहीं होता कई तरह की घटनायें होती हैं, जाल की, फरेब की झूठी तोहमतें लगाने की (व्यवधान) शायद आपका इसका अन्भव नहीं है । मैं कुछ अनुभव के आधार पर कह रहा हूं कि ऐसी घटनायें होती हैं, कराई जाती हैं । तो उस दृष्टि से भी(व्यवधान)

अज्ञीमती सत्या अद्वित : प्रापको कैसे मालूग (व्यवधाम)

उपसम्बाध्यकः (आमिसी अुषमा स्वराजः) : सत्या बहिन, ग्राप उन्हें स्पर्ध्व्यकरण पूछ लेगे दीजिए । इन व्यर्थ की बातों में ज्यादा समध जाता है ।

श्री राम अबधोग सिंह: मैं जानना धाहता हूं कि कि क्या सरकार आगे कोई कदम उठा रही है कि जितने रेल ट्रैक हैं, उसकी रक्षा के लिए को विशेष दस्ता उसमें नियुक्त करेगी, एरिया एरिया बांट कर, ग्रौर क्या सरकार कोई ऐसा खुफिया विभाग खोलना चाहती है, जो हर इलाके में इस बात की जानकारी प्राप्त करती रहे कि इस इलाके में कोई आतंकवादी ताकत या ग्रौर कोई डिसरप्टिव फोर्सेज संक्रिय तो नहीं हैं, क्योंकि जब तक इनफर्मेशन इककठी करने के तौर-तरीके से आपके पास नहीं ग्राएगा, तब तक ग्राप उसमें इतना सफल नहीं हो सकते ? इसलिए खुफिया दस्ता भो इस पर्यंज के लिए (समय की घंटी) ग्रौर जो ट्रैक की रक्षा के लिए, रेलवे लाईन की सुरक्षा के लिए जरूरी है, क्या उसको बनाने के लिए सरकार सोच रही है ?

श्री राम नरेंश यादव (उत्तर प्रदेश) : महोदया, यह जो वक्तव्य ग्राया है श्रौर दो ट्रेन्स में जिस तरह से दुर्घटना कराई गई, उसके संबंध में जो बन्तव्य श्राया है, उस बयतव्य को पढ़ने के पश्चास वैसे तो यह घटना भी दुर्भाग्य-पूर्ण है । कितने लोग मरे, कितने घायल हुए यह तो ग्रपनी जगह पर प्रश्न है ही, लेकिन एक जो प्रश्म है, वह बहुत ही चिंतनीय, दुखद और दयनीय है ग्रौर वह यह है कि एक ही डिवीजन में काजीपटी-बल्हारशाह और दूसरी हसनपरती रोड और उप्पल दो डिवीजन और दो स्टेशनों के बीच ग्रौर थोड़े समय के अन्तराल पर, कई दिन वीते भी नहीं और इस तरह से एक जगह पर, एक ही खंड पर, एक रेलवे लाईन पर, एक ही ट्रैंक पर एक के बाद दूसरी दुर्घटना जिस तरह से घटी, यह सचमुच मेंक-इस वात का द्योतक है कि कहीं न कहीं कोई सापरवाही उड़ी है, या असावधानी में कह सकता है, रही है, क्योंकि यह बात अपनी जगह पर सही है।

मैं संत्री महोदय से जाराना सहता हूं कि वह क्षेत्र बहुत ही जहां तक मुझे जानवारी है कि नक्सलवाद से प्रभावित रहा ह थ्रोर आज भी है। तो अब वहां पर नक्सलवाद के ग्राधार पर पिछले दिनों की हिंसा की गति-विधियां तेज रहीं, लोग सड़कों पर आकर के लोगों के साथ हिंसक वासावरण पैदा कर रहे थे, ऐसी स्थिति में ग्रौर वहीं पर इसके पहली भी घटनायें हुई थीं। ऐसी स्थिति में मैं कहना चाहता हू कि सरकार ने रेलवे विभाग ने यह समझते तुए कि यहां पर आतंकवाद, नक्सल वादियों की गतिविधियां तेज हैं, क्यों नहीं विशेष ध्यान देकर क्योंकि संरक्षण तथा सुरक्षा की बात तो बहुत ज्राती है। तो अगर सुरक्षा की बात ग्राती है, तो रेलवे की विश्वसनीयता भी बहुत जरूरी है।

वर्ल्ड का दुसरे नम्बर का यह इतना बड़ा संगठन है श्रौर ऐसे संगठन में जहां पर इस तरह की बात

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कदम उठाएँ गेएँ हैं/वहें भी हम माननीय मंत्री जी मे जानमा वाहते हैं ?

ग्राखिरी सवाल वह है कि घटना घट गई, लोग मरे, सब लोगों की सहानुभूति है, पूरे बदन की और पुरे विभाग की, मंती जी ने स्वंब ही ग्रपने वक्तव्य में स्पष्ट किया है । मैं यह जॉ**ल**ना जाहता ह कि इस तरह से घतनाएं हो जाती हैं, कमें टियां बैठ जाती है, बैठने के बाद उस पर क्या कार्यवाही होती है ? तो मैं माननीय मेही जी से जल्मना जाहता हूं कि क्या इस चटना की जांच मैं जुडीशियल इन्यवायरी की मांग नहीं करता, इसलिए कि यह बात सही है कि बहुत जनवः लग जाता है और फिर होते-होते दो-तीम साल के बाद रिपोर्ट ब्राती है और रददी की टोकरी में चली जाती है। (व्यववाग).. : इसलिए ऐसी स्थिति में कोई उच्च स्तरी, बहत उच्च स्तरीय अधिकार प्राप्त कमेटी से जांच, तमय-यद ऐसा नहीं है कि छोड़ वीजिए, तीन महीने के अन्दर वैसे कम से कम दो महीने के प्रन्दर, दो नीन महीने के <mark>क्र</mark>न्दर रिपोर्ट ग्रानी <mark>सौहि</mark>ए और ऐसा उनके खिलाफ भी हो सकता है कि कहीं ग्रधिकारियों की लापरवाही जो इस बीच में हई है, उनके खिलाफ भी वह भी संदेह के घेरे में भई हैं, क्योंकि उन्होंने .. (म्यवधान) घटना ेंगे बाद क्यों नहीं किया, इसलिए ऐ**से प्रधिकारियों** ^{के} खिलाफ भी जो संदेह के घेरे में आ रहे हैं, ग्राप क्या कार्यवाही करले का विचार रखते हैं, यह मैं जानता चाहता हूं ?

भी विद्**ठसराथ मध्यवराव जाधव** (महाराष्ट्र): उपसभाध्यक्ष महोदया, यह जो एक्सीडेंट हुआ है बल्हारशाह-काजीपेट सैक्शन में तो यह बल्हारशाह महाराष्ट्र में हैं और काजीपेट झान्झ-प्रदेश में हैं और वह बल्हारशाह, यहां मेरे मित्र नरेश पुगलिया बैठे हैं, उनके गांव से बहुत नजदीक है।

भी नरेश पुरसिया (महाराष्ट्र) : यह हमारे डिस्ट्रिक्ट में ही है ।

हई है, मैं मंत्री महोदय से जानना चाहता हं कि वहां पर बढ़ती हई नक्सलवादी प्रवृत्तियों को देखते हुए, ग्रापने कोई कदम रेलवे ट्रैक की सुरक्षा के लिए उठाये ये कि नहीं उठाये थे ? ग्रगर नहीं उठाया था तो क्यों नहीं ? दुसरा प्रक्र खडा होता है, एक जो घटना हो मई 7022 दक्षिणी एक्सप्रैस की, उस घटना के बाद भी रेलवे विभाग के ग्रंधिकारी, बडे-बडे ग्रंधिकारी मुझे लग रहा है कि सोते रहे जब मैं कहता हूं तो उस रीछे यह है कि यह घटना घटी, हाउस में जाद भी इस तरह की बात आई, लेकिन उसके बाद भी क्यों नहीं गश्त उस लाईन पर तेज की गई और नहीं तेज की गई सुरक्षात्मक व्यवस्था नहीं को गई। निर्देश क्यों नहीं जारी किए गए, इसकी जिम्मेदारी किसके ऊपर है ? क्योंकि उसके बाद जो घटना घटी है उनमें ग्रौर भी लोग मारे गए, घायल हए, इसलिए मैं इस संबंध में जान त चाहता हं कि उस घटना के बाद क्यों नहीं तेजी के साथ उस ट्रैक के लिए सुरक्षात्मक व्यवस्था का प्रबन्धं किया गया ? ती परी बात जानना चाह ग हं कि आपने यह कहा है कि इसमें कुछ विस्फोटक सामग्री मिली है और जो फारेंसिक रिपोर्ट के लिए भेज दी गई, ठीक है, प्रतीक्षा की जा रही है, ग्राएगी। लेकिन एक बात जरूर पैदा होती है ब्रभी भी जो मेरे मन में शंका पैदा हो रही है उस घटना की जो घट गई लेकिन इसके बाद भी, क्योंकि यहां पर उस ट्रैक की इस तरह की स्थिति है और वहां की पुरी रेलवे की सुरक्षा की व्याख्या के लिये, लेकिन बहुत ही आवश्यक है, एक तो बसों की स्थिति हो जाती है सारी बातें हैं, कैसे-कैसे घटनाएं घटती है, इसलिए इसको ध्यान में रखते हुए रेखने विभाग क्या कोई श्रमण से एक सुरक्षात्मक व्यवस्था के लिए किसी फोर्स का गठन करेगी क्योंकि इनके पास शक्ति है नहीं । कहां तक क्या करोगे । इसलिए इस बात को ध्यान में रखते हुए कोई ग्रलन से फोर्स का गठन करेंगे या नहीं करेंगे, नाकि इस तरह की घटनाएँ न हो सकें ? उसके बाद से फिर इस टैक की रक्षा करने के लिए और क्या विशेष

by Minister

भी विद्ठलराच माधबराव जावव : डिस्ट्रिक्ट में ही है, तो यह जो साउथ-सैन्ट्रल रेलवे की हम सारे जो लोग है साउथ-सैन्ट्रल रेलवे जोन में रहते हैं। मि० पदमनाभम या डा० शिवाजी, कछ महाराष्ट्र स्रौर झान्झ के लोग, यह जो एक्सीडेंट हुआ है और योड़ी देर में उसी क्षेत्र में दसरा एक्सीडेंट हुन्ना है, उपमभाध्यक्ष महोदया, षायद कुछ लोग को मालूम नहीं होगा (व्यवधान) मझे मालम है कि इस क्षेत्र में ग्रान्ध्र के कुछ डिस्ट्रिक्टस ऐसे हैं ग्रौर महाराष्ट्र के दो जिले हैं जहां नक्सलाइटस का राज चलता है । ग्रभी महाराष्ट्र में कंट्रोल किया है चंद्रपुर ग्रौर भंडारा डिस्ट्रिक्टम में महाराष्ट्र सरकार ने, मगर ग्रान्झ प्रदेश में पुरी तरह में कंट्रोल नहीं हो पाया है। इनमें बिल्कुल दो राए नहीं, मंती जी भी जानते हैं ग्रौर हम भी जानने हैं कि सारी कार्यवाही जो कर रहे हैं यह नक्मलाईटम भ्रोपन चैलेंज देकर करते हैं । कोई ऐसी वात नहीं है कि किसी ने सैंबोटाज किया है, यह बात महीं है। जो मंत्री जी ने कहा है- यह सैबोटाइज किया । उनका अपेपन चेलेन्ज है गवर्नमेंट आफ इंडिया को उनका बहां राज चल रहा है। जब उनका सम्मेलन होता है तो उनके सम्मेलन में लाखों लोग जाते हैं। लेकिन सरकार कुछ नहीं कर पाती है ।

Statement

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उपसभाध्यक्ष महोदया, दूसरी बान यह है कि यह जो दूसरा एक्सीडेंट हुआ, यह पहले वाले के नजवीक हुआ, वहीं हुआ। मैं जानना नाहता हूं मंत्री महोदय से, कि पहला एक्सीडेंट और दूसरा एक्सीडेंट इनमें किसनी दूरी का प्रंतर है? पहला एक्सीडेंट कब कहां हुआ और दूसरा एक्सीडेंट कितने किलोमीटर पर हुआ? क्या पहले के बहुत नजदीक हुआ या वहीं हुआ? यह जानना बहुत जरूरी है क्योंकि साऊथ सेंट्रेल रेलवे के जो रेल-कर्मचारी हैं, अफमर हैं, उतने लापरवाह हैं, मैं जानता हू अछी तरह मे। हमारे यहां एक ब्रोइगेज वनी मनमाड से औरंगावाद और वह साऊथ सेंट्रेल में आती है। पहले हमें यंवई के लिए आठ घंटे लगते ये औरंगावाद से. जेकिन ब्रोडगेज बनने के बाद साढ़े बारह घंटे लग रहे हैं । जब मैंने पूछा-यह क्यों है ? तो वहां के ग्राफीसर ने बताया कि साऊथ सेंट्रल रेलवे कौर सेंट्रल रेलवे के रेल कर्मचारियों में आपस में कोई कोर्डिनेशन नहीं है । लाईन क्रोस करसे-करते याड़ी दो-दो घंटे रुकती है । मैंने रेलवे मंत्री जी की एक लेटर दिया था टाइम-टेबुल के बारे में । सारा हैदराबाद से लेकर मनमाड तक 400 किलोमीटर एरिया में जाने के लिए सारे प्रवासी आंध्रप्रदेश के और महाराष्ट्र के सफर कर रहे हैं, मगर न रेलमंत्री कुछ देखते हैं, न कोई आफीसर कुछ देखते हैं और न वहां कोई कोर्डिनेशन है ।

महोदया, मैं मंत्री जी से अनुरोध करता ह कि जो प्रश्न है उस क्षेत्र के, जब हम आते है उन प्रश्नों के संबंध में और जब उन्हें बताते हैं तो उन पर एवशन होना बहुत जरूरी है । पहले प्रज्ञों के संबंध में और जब उन्हें बताते हैं तो उन पर एक्शन होना बहुत जरूरी है। वहले हमारे रेल मंत्री जी के कहा था-पहले सेफटी, उसके बाद पंतचुप्रलिटी और शिवयोरिटो, ऐसा नारा दिया था । लेकिन स सिक्योरिटि है, न कोई सेफटी हे और न कोई पंक्नुझलिटी है बल्कि दो-दो, चार-चार घंटे गाड़ियां लेट चलती है। उस साझध सेंटल रेलवे में मंत्री जी अगर मेरे साथ आने की इ.पा करेंगे तो मैं उनको बताऊंगा. यादीलाबाद ये याड़ी जो जाती है पूर्णी में, उप माड़ी में कोई टिकिट नहीं खरीयता । सारे रेज जर्मचारी, टी.सी., स्टेशन मास्टर सब मिलकर पैंगा जमा करते हैं और खा जाते हैं। गाईं। में वहां सारे जंगल से लकड़ी आती हैं, पैसेंजर्स को अन्दर **पुसने नहीं देते है** और वे लोग दादागिरी करते हैं, मगर सरकार और रेलवे डिपार्टमेंट को बहुत कम्पलेंट करने के वानजुद भी कछ नहीं होता है। (समय की घंटी) ... प्रगर ऐसा चलेगा तो कुछ इम्पुवर्मेंट होने वाला नहीं 育工

ज्यसभाध्यक्ष महोदया, मैं मंती गहोदय से यह जानना चाहंगा कि एक डिवीजन से दूसरे

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डिवीजन तक कोडिंनेशन स्थापित करने के सिए ग्राप करने जा रहे हैं ? क्या मैं सरकार से जान सकता हूं कि ट्रेन एक्सीडेंट में कितन्त्री गाड़ियां केन्सिल करनी पड़ी? झौर, जो गाड़ी कैन्सिल हुई, उससे सरकार को कितने रूपये का नुकसान हुग्रा ? उसके बाद, ट्रेन की क्या पोजीशन है ? क्योंकि जिस साऊथ सेंट्रल पर यह एक्सीडेंट हुए, वह्यां दक्षिण-एक्सप्रेस चलती है-सिकन्दराबाद से निजामुददीन तक, दिल्ली तक भाती है गौर यह साऊथ की एक प्रिस्टिजिग्रस ट्रेन है। अगर उस ट्रेन पर मेण्टीनेन्स ग्रच्छा नहीं होता तो भी एक्सीडेंट हो सकता है।

उसके बाद उपसभाध्यक्ष महोवया, मैं मंती जी से यह जानना चाहता हूं, आपके माध्यम से, कि यह जो एक्सीडेंट हुआ है उसके बाद सरकार क्या करने जा रही है? साऊथ सेंट्रल रेलवे की वर्किंग में क्या सुधार करने जा रही है और रेल यलग-यलग डिवीजनों में/ क्या कोर्डिंनेशन करने जा रही है ? रेलवे का जो कारोबार है, उसको सुधारने जा रही है ?

इस क्लेरिफिकेशन के साथ ही मैं ग्रपनी बात समाप्त करता हूं। धन्यवाद ।

SHRI H. HANUMANTHAPPA (Karnataka) : Madam, after all these Members have spoken, I only want to put just a few pointed questions to the Minister. The distance between the site of the first accident and that of the second accident is not known and this statement is silent on it and it says only, "very near". I am told that it is around 20 kms. If the first incident is an accident, I charge that the second is by negligence if the distance is only 20 kms. I would like the Minister to verify from the records, from the officers, and find out what acton has been taken after the first accident took place. There is a gap of nearly 20 hours. What are the instructions passed trough the Down Line in case it was thought to be an incident of sabotage ? If this is not a sabotage, but an open challenge, as Mr. Jadhav says, which is ruling in that area, then, what is the precaution taken by the Railways ? Are

the Railways aware of it or not? Or, did only the local people report it to the Railway people ? Bid they in turn report it to the higher authorities? If they were

aware of this, what precau-6.00 P.M. tionary measures have they.

taken? What are the instru-tions sent down the line about the precautions to be taken due to possible sabotage 7 Have the Railways made any special arrangements to take care of this infested area, whether Naxalite infested or terrorist infested, in order to infuse confidence in the passengers?

Secondly, patrolling has now been arranged, according to the Minister. But there was a system in the Railways when there used to be walker. I would like to know whether this walker system was in existence in that area. When did the walker pass through ? What is the report ? How many hours passed ? Are you still continuing the system, or in your anxiety to show economy you are also reducing the staff? I read in the Press .the other day that the Railways are also reducing the staff. But, Mr. Minister do not do so at the cost of the lives of railway passengers. Do not try to get a certificate from the Finance Minister or the Prime Minister that you have saved so muchby removing so many people but not killing so many people. So if you want to have economy, there are various departments which are spending money. You can cut short there, but not where safety is involved. Sir, the Andhra friends have said that there are repeated accidents on the South Central Railway. This has to be looked into very seriously. The person in charge should be held up. What are the actions taken. If it is a Naxalite infested area, that is a different matter. But if it is accident infested, it would get a very bad name. It will be a black mark on the Railways, particularly the South Central Railway, if it is accident infested. Mr. Mentay Padmanabham said that you do not depend on the local police because they are not giving proper information. With this information, are you going to strengthen your Railway Protection Force as you call it ? We have no objection. They do not have certan powers. You may

[Shri H. Hanumanthappaj have to change certain rotes or Acts. You give them ample powers. to control these things, without depeniiing upon the local police.

Statement

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Shri Ranjit Singh.

ें श्वी रजजीत सिंह (इरियाणा) : माननीय उपसभाध्यक्ष महोदया, मैं यह समझता ह कि यह बहुत चिंताजनक बात है कि बहुत थोड़े समय में दक्षिणी एक्सप्रेस और नवजीवन एक्सप्रेस, इन दो गाड़ियों का बहुत योड़े ग्रंतराल में एक्सीडेंट हुन्ना है न्नौर जैसा कि स्टेटमेंट में है, ग्रानरेवल मिनिस्टर साहब ने दी है कि बहुत से सोग इसमें मारे गए और जक्मी हुए। जो-जो हग्रा, वह सब इसमें लिखा है ग्रौर माननीय दसरे साथियों ने भी कुछ सुझाव दिए हैं, जो स्पष्टीकरण मांगे हैं, मेरे भी उनसे कुछ अलग स्पष्टीकरण नहीं है । मैं ज्यादा समय न देते हुए केवल दो-तीन रेलिवेंट बातें ही धापसे कहुंगा कि एक ही समय में दो एक्सीडेंट होते हैं तो हमारे मन में कुछ शंकाएं उत्पन्न होती है कि आतंकवाद हो सकता है या कुछ दूसरे तत्व हो सकते हैं, लेकिन इस बात से भी इन्कार नहीं करेंगे कि रेलवे कर्मचारी भी कहीं इसमें नहों । तो जब मंत्री जी इंक्वायरी कराएं तो इस बात को भी देखें। दुसरा जो यह कहा गया है कि एक रेलवे पीस मिला है जिसे रासायनिक परीक्षण के लिए सिकन्दराबाद स्थित फोरेंसिक लेवोरेटरी में भोजा गया है। स्रंतिम पैरामें मंत्री जी ने यह भी "There is very clear evidence at the accident site that this tragic accident has occurred due to blowing up of the track under the moving train through use of an explosive device."

तो उसमें उपसभाध्यक्ष महोदय, श्रापसे यह कहना है क्योंकि पहली जो घटना हुई है उसको श्राज तीसरा रोज हो रहा है। जब तत्काल कोई दूसरी ऐसी वात हो तो मैं नहीं समझता कि श्रगर भारत सरकार रुचि ले तो लेब्रोटरी से

ऐसी रिपोर्ट तुरन्त ले सकती है। उसके जो प्रोसेस का तरीका है उसमें चार, छः या आठ घंटे हो सकते हैं लैकिन इसमें इतनी देरी नहीं होनी चाहिए । इसमें एक मीर सझाव है कि यह जो एक्सीडेंट हुए हैं, इसके बाद ऐसी घटनाएं दोबारा न हों, तो इसमें हाई पावर कमेटी बनायी जाये । मैं यह भी सुझाऊंगा कि दोनों सदन के सभी पार्टी के इसमें थोड़े सदस्य हों ताकि साईक्लो-जिकल रेलवे डिपार्टमेंट पर ग्रौर दुसरे लोगों पर एक इम्प्रेशन जाये कि जब भी इस तरह की कोई घटनाएं होती हैं तो सदन और रेलवे मिनिस्ट्री भारत सरकार वह इस संबंध में बहत संजीदगी से फोरन रिपोर्ट लेती है। मैं समझता हूं कि टीम ग्रगर कोई जाती है तो कम से कम आयदा होने वाली घटनाएं इससे रोकी जा सकती हैं। मेरा मिनिस्टर साहब से सुझाव है । धन्यवाद ।

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, it appears to be a customary statement from the Minister. Whenever an accident takes place, it is customary to the Minister to issue a statement stating that such and such accident took place at such and such place, and medical vans and high officials have rushed to that place, an inquiry has been ordered, and ex-gratia is paid. And the Minister expresses heart-felt condolences. That is all. But it is still an accident. As my senior friend, Mr. Padmanabham mentioned, the South Central Railway refuses to learn any lesson from these accidents. Those who cannot remember the past and learn any lesson from the experience are condemned to repeat it. And it applies to the South Central Railway. In the South Central Railway, the slogan of the Railway, "less luggage, more comfort, make the travel a pleasure" has been replaced by the slogan, "less safety, more risk, rail travel is made dangerous." This is the slogan now going on in the South Central Railway.

SHRI H. HANUMANTHAPPA. You have coined it now.

DR. YELAMANCHILI SIVAJI: Not only the Railways, in Andhra Pradesh, both

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the RTC bus travel and the rail travel be came very dangerous and risky. Day in and day out, the RTC buses are being attacked by dacoits and the gangsters on the highways. And there is a risk of life whenever one chooses to travel by train. As mentioned earlier, the track mainte nance is very poor. And these two accidents may be due to sabotage. What about the other accidents like the Tirumala Express, the Narsapur Express that met with an accident at Pondugala, the Simhadri Ex press and others ? And there is repeated human failure, and there are more and more omissions and commissions that led to accidents. And precious little has been done by the South Central Railway to rectify the same. About a year and a half back, the Singareni Express was set on fire and more than 50 passengers were charred to death in the compartment. The Government ordered an inquiry. And I do not know, the facts of the inquiry, and no redressal steps have been taken to rectify the same. I would like to add in this regard that the Minister may consider to provide a job each to the families of those who have been killed in these accidents as well as the other accidents in the South Central Railway. It appears that the accidents have got a special predilection towards the Minister: since he hails from the South Central zone, more accidents may be taking place there. And it is not a warning, but 1 wish

SHRI MENTAY PADMANABHAM: What about the senior Minister ?

DR. YELAMANCHILI SIVAJI: That is how the senior Minister is now afraid to carve out a separate zone for Mysore.

So, 1 would like to advise the Minister to take it as a challenge and see that all these accidents are rectified and such things may not be repeated in the South Central Zone.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Now the Minister will reply.

SHRI MALLIKARJUN: Madam, it is very unfortunate to hear about an accident

by Minister

and that also within a short gap, almost at the same place, between Uppal and Hasanparti Road sections of Balharshah and Kazipet. It is quite painful that in spite of necessary safety measures having been taken, the occurrence of accidents still continues.

Hon. Member, Shri Hanumantha Rao, who spoke first, said that these accidents might be due to old and worn-out rails, and so on. Actually it is no so. There is a regular checking of the rails to find out whether there are any fractures on the rails and if any such thing is found, the rail is immediately replaced.

So far as the judicial inquiry is concerned, actually the inquiry which will be conducted into the second accident, would be through the Commissioner of Railway Safety, which is a statutory body who works under the Ministry of Civil Aviation and not under the Ministry of Railways. That is what hon. Padmanabhamji also wanted to ask.

SHRI MENTAY PADMANABHAM: I wanted to know whether any previous accident was referred to the Commissioner of Railway Safety and whether any report has been given, and what steps have been taken on that report.

SHRI MALLIKARJUN: Previous accidents have also been referred to them, and it depends upon whatever we communicate. But we tell them to submit their report as early as possible so that necessary action could be taken and if anybody from the Railways is involved, action can be taken against him.

in the first case, 15 bogeys were derailed and 11 passengers suffered minor injury. It is not correct to say that the medical relief van reached there at about 7 P.M. The hon. Member was mentioning.

SHRI MENTAY PADMANABHAM: It appeared in the press.

SHRI MALLIKARJUN: Actually, the accident took place at 3.40 and by 5 O' clock in the morning, medical team and

[Shri Mallikarjun]

doctors reached there, and later the Divisional Officer also reached there. In the first case, aa inquiry has also been ordered by the Senior Divisional Officer and in the second accident where 4 deaths are reported, the Commissioner of Railway Safety will conduct the inquiry and submit a report

There are certain valid points which have been made by some of the hon. Members with regard to measures we have taken in order to ensure safety. We have been taking the advantage of the technological advancement also to use auxiliary warning system, interlocking, panel locking, route relay system etc. Apart from that, the operational staff like drivers, stationmasters and others involved, are subject to regular cfiecking and refresher training courses.

We go to the extent of checking them psychologically. Apart from this, we are really committed to see that the safety of passengers is ensured. It is of prime importance to us. For this purpose, we have constituted high-level multi-disciplinary teams in the Railway Board. These team go to the various zonal railways and check up, how to reduce the accidents. As I said, it is of prime importance to us.

Some hon. Member asked whether the passengers were transported back immediately. By different trains, they have been taken. We have made whatever arrangements necessary; contracting their family members and other things. At any stage, anywhere, any negligence on the part of any railway official is there, Government will take action. We are not prepared, to spare anybody. We are determined to take action. I would like to point out here that the railway employees have been facing challenging tasks. They have been successful in that. Of course, such accidents which occur cause a lot of agony to us. We will take necessary steps, as soon as possible, so that we avoid these accidents, to a great extent. I will certainly inform the House.

Madam, there is patrolling. The track is regularly being patrolled by key men. The track condition is always watched. Initial indications point to sabotage. But sabotage has to be established by the enquiry committee. I hope, as early as pos-siblt, the enquiry committee will give its report. Then, we will take necessary action accordingly. Thank You.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Hanumanthappa, you wanted to say something.

SHRI KAPIL VERMA : What preventive steps you took immediately after the first accident ? (*Interruptions*)

SHRI MENTAY PADMANABHAM: Madam, I would like to know from the hon. Minister, what are the reports of the enquiry commissions in the case of the previous accidents ? Has any follow-up action been taken by the South Central Railway to prevent the recurrence of such accidents ? Another thing is, I would like to know the total number of accidents that took place in the last five-six months on the South Central Railway. I am not able to get this information even from the Library. He must be knowing.

SHRI KAPIL VERMA: What preventive steps were taken after the first accident ? What action did you take ?

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): Mr. Kapil Verma, you have already asked, Mr. Hanumanthappa.

SHRI H. HANUMANTHAPPA : Madam, the hon. Minister was kind enough to explain what steps they were taking to prevent such accidents. But today's accident which we are discussing is a different kind of accident. This is an unusual accident. Here, the message that should go from the hon. Minister, from the House, is: We are taking steps, special steps, in regard to the infested areas which have been identified. This is the message which should go from here. If these areas are terroristinfested, is he in the know of things ? What special steps are being taken, or, are going to be taken, in relation to such areas to infuse confidence among the people ? It appears, this message

has no) come. If it is really a sabotage, what action will be taken ? This is the message which should go from here.

Special

SHRI MALLIKARJUN: These areas are known to the State Government and also to the Centre. The Railway authorities are in touch with the State Government. As you know, law and order is the responsibility of the State Government. Naturally. in an area of this nature, we will get in touch with the State Government and. in co-ordination, adopt measures in order to avoid the recurrence of such accidents. (Interruptions)

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ) : This matter is over. We now take up Special Mentions.

SPECIAL MENTIONS

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ) : Now we take up special mentions. Shri Ram Awadhesh Singh not there. Shri Anantray Dave. Shri Ram-sinh Rathwa, Shri Krishan Lal Sharma, not there. Shri Ranjit Singh, Shrimati Mira Das, Shri Ramdas Agarwal, Shri Ashwani Kumar, not there. Now Shri V. M. Jadhav.

Demand for Declaration of 11 Maharashtra State Highways as National Highways

SHRI VITHALRAO MADHAVRAO JADHAV (Maharashtra): Thank yon Madam for giving me an opportunity to make a special mention.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Madam, if you take up special mentions today, only you will be in the Chair and the person to make the special mention will be in the House. All the Members are going away.

THE VICE-CHAIRMAN (SHRIMATI SUSHMA SWARAJ): I will request the hon. Members to watt only for ten minutes

more because there are only two Members present to make the special mention.

Yes, Shri Jadhav.

SHRI VITHALRAO MADHAVRAO JADHAV : Madam, my special mention is about declaration of National Highways in Maharashtra State with special reference to the Marathwada region. The State Government had forwarded to the Ministry f Surface Transport, Govern-mci.i of India, a proposal of 11 State Highways having a length of 4679 kms. for declaring (hem as National Highways as per Government letter No. 1082/CR-10 15/NH-I dated 30th July, 1985. The State Highways proposed for declaration as National Highways are included in Road Development Plan 1981-2001 of Maharashtra. In the Seventh Five Year Plan due to constraint of resources it could not be taken up: that is what the Government of India has informed the state Government on 20tb March, 1990 and 3rd September, 1990. Hon. Public Works Minister and the Chief Minister of Maharashtra respectively had discussions with the Union Transport Minister and subsequently in July and August 1991 the Chief Minister of Maharashtra raised this issue with the Union Transport Minister for declaration of the State Highways as National Highways, and the Union Minister said that these will be included in the Eighth Five Year Plan. Later on, it was said that the Eighth Five Year Plan has not yet been finalised and at this stage it was not possible to declare them as National Highways.

Madam, this is with special reference to my region Marathwada. Out of a total length of 5,000 kms. we are having only 50 kms. Madam, our region is economically very backward but agriculturally it is a very potential region of the State. So, there are some important State Highways proposed to be declared as national Highways. One of Solapur-Osmanabad-Beedthem is Aurangabad-Dhule. It goes upto Vadodara. The length of this road is 642 kms. I would like to mention these roads because it should come on the record. The second is, Bombay-Ahmednagar,